

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	12,16,856	1	12,16,856	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		1	12,16,856	1	12,16,856	0	0	0		

Annexure-1

Name of the corporate debtor: UNIQUE KITCHEN-AIDS PRIVATE LIMITED; Date of commencement of CIRP: 21st DECEMBER, 2021;
 List of creditors as on: 06.01.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure-2

Name of the corporate debtor: **UNIQUE KITCHEN-AIDS PRIVATE LIMITED;**
 List of creditors as on: **06.01.2022**

Date of commencement of CIRP: **21st DECEMBER, 2021;**

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A

A circular stamp of the Insolvency Professional (IP) is present. The stamp contains the following text: "IBBI IPA-001 IP-P00383 2017-18 10640". A handwritten signature in blue ink is written over the stamp, and the date "2022.01.06" is written to the right of the signature.

Annexure – 3

Name of the corporate debtor: UNIQUE KITCHEN-AIDS PRIVATE LIMITED;

Date of commencement of CIRP: 21st DECEMBER, 2021;

List of creditors as on: 06.01.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	NIL	NIL	N.A	N.A	N.A	N.A
2	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	NIL	NIL	N.A	N.A	N.A	N.A
3	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	NIL	NIL	N.A	N.A	N.A	N.A



Annexure – 4

Name of the corporate debtor: UNIQUE KITCHEN-AIDS PRIVATE LIMITED;
List of creditors as on: 06.01.2022

Date of commencement of CIRP: 21st DECEMBER, 2021;

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 5

Name of the corporate debtor: UNIQUE KITCHEN-AIDS PRIVATE LIMITED;

Date of commencement of CIRP: 21st DECEMBER, 2021;

List of creditors as on: 06.01.2022

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 6

Name of the corporate debtor: **UNIQUE KITCHEN-AIDS PRIVATE LIMITED;**
 List of creditors as on: **06.01.2022**

Date of commencement of CIRP: **21st DECEMBER, 2021;**

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 7

Name of the corporate debtor: **UNIQUE KITCHEN-AIDS PRIVATE LIMITED;**
 List of creditors as on: **06.01.2022**

Date of commencement of CIRP: **21st DECEMBER, 2021;**

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



Annexure – 8

Name of the corporate debtor: **UNIQUE KITCHEN-AIDS PRIVATE LIMITED;**
 List of creditors as on: **06.01.2022**

Date of commencement of CIRP: **21st DECEMBER, 2021;**

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	AEKVEI INDUSTRIES PRIVATE LIMITED	05-01-2022	12,16,856	12,16,856	OC	No	No	No	100%	N.A	N.A	NIL	NIL	Claim accepted on the basis of documents submitted with claim form
			12,16,856	12,16,856					100%					

Annexure – 9

Name of the corporate debtor: **UNIQUE KITCHEN-AIDS PRIVATE LIMITED;**
 List of creditors as on: **06.01.2022**

Date of commencement of CIRP: **21st DECEMBER, 2021;**

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?					
1.	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A	N.A



[Handwritten signature in blue ink]